	(F	iling under clause (/	ca) of sub-regulation	,	the IBBL (Insolvency	,	for Corporate Perso	ne) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	1404	771073421	1404	170861034	9.00	0	600212387	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	57	1789767564	57	507141179	26.72	0	1282626385	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	1261126864	14	1220124748	64.28	0	41002116	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		1475	3821967849	1475	1898126961	100.00	0	1923840888	0	